

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/584/ (IB)/2017

NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING SERVICES LTD

NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

M. L. URANESH

Advocate 

Counsel for operational Creditor

ORDER

Counsel for the Operational Creditor /Petitioner present and is directed to send a private notice to the respondent for his appearance and submissions.

At request, time is enlarged. Put up on 05.10.2017

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)